

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF EMCO TECH EQUIPMENTS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Emco Tech Equipments Private Limited
2.	Date of incorporation of corporate debtor	20.09.2005
3.	Authority under which corporate debtor is incorporated / registered	RoC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U00062DL2005PTC140951
5.	Address of the registered office and principal office (if any) of corporate debtor	F-1B, First Floor, Cross River Mall CBD, Shahdara East Delhi-110032
6.	Insolvency commencement date in respect of corporate debtor	05.01.2024 (Order received on 20.01.2024)
7.	Estimated date of closure of insolvency resolution process	03.07.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sunita Umesh IBBI/IPA-001/IP-P00080/2017-18/10165
9.	Address and e-mail of the interim resolution professional, as registered with the Board	M/s.UCC & Associates LLP, Chartered Accountants, 1315, Ansal Tower, 38 Nehru Place, New Delhi sunita.umesh@uccglobal.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	M/s.UCC & Associates LLP, Chartered Accountants, 1315, Ansal Tower, 38 Nehru Place, New Delhi cirp.emcotech@gmail.com
11.	Last date for submission of claims	03.02.2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.ibbi.gov.in Physical Address:.....

Notice is hereby given that the National Company Law Tribunal (New Delhi Bench) has ordered the commencement of a corporate insolvency resolution process of the Emco Tech Equipments Private Limited having C.P. (IB) - 278/2022 vide order dated 05.01.2024.

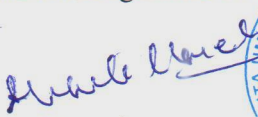
The creditors of Emco Tech Equipments Private Limited, are hereby called upon to submit their claims with proof on or before 03.02.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:


Sunita Umesh
Date and Place: 20.01.2024, New Delhi

